

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
UNSTARRED QUESTION NO.†558
ANSWERED ON 06.02.2017**

REBATE IN LUXURY AND SERVICE TAX

†558. SHRIMATI NEELAM SONKER:

Will the Minister of TOURISM be pleased to state:

- (a) the fiscal measures taken by the Government to promote tourism during each of the last three years;**
- (b) whether the Government has taken note that the Federation of Indian Chambers of Commerce and Industries (FICCI) has mooted a proposal to bring down the luxury and service tax to promote tourism; and**
- (c) if so, the details thereof and the action taken by the Government in this regard?**

ANSWER

**MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)
(DR. MAHESH SHARMA)**

(a): The Ministry of Tourism (MOT), Government of India has taken several initiatives to promote tourism through its various schemes for development of infrastructure, publicity, overseas marketing, HRD initiatives etc. However, no specific fiscal measures have been extended to the tourism industry.

(b): No, Madam. The Federation of Indian Chambers of Commerce and Industries (FICCI) has informed that, no proposal has been mooted to bring down the luxury and service tax to promote tourism.

(c): Does not arise.
